

THE TRIPURA ACT NO. 15 OF 2014.

THE TRIPURA APPROPRIATION (NO. 13) ACT, 2014.

**AN
ACT**

to authorize payment and appropriation of certain further sums from and out of the Consolidated fund of the State of Tripura to meet the expenditure incurred on certain services during the financial year ended on 31st March, 2011 in excess of the amount granted for those services and for that year.

BE it enacted by the Legislative Assembly of Tripura in the sixty-fifth year of the Republic of India as follows: -

Short Title

1. This act may be called the Tripura Appropriation (No. 13) Act, 2014.

*Issue of
Rs. 20,62,50,578/-
out of the Consolidated
Fund of the State of
Tripura to meet certain
expenditure for the
Financial Year ended on
31st day of March, 2011.*

2. From and out of the Consolidated Fund of the State of Tripura, the sum specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees twenty crore sixty two lakh fifty thousand five hundred seventy eight only shall be deemed to have been authorized to be paid and applied to meet the amount spent for defraying the charges in respect of the services specified in column 2 of the Schedule during the financial year ended on the 31st day of March, 2011 in excess of the amounts granted for those services and for that

Appropriation

3. The sums deemed to have been authorized to be paid and applied from and out of the Consolidated Fund of the State of Tripura under this Act should be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31st day of March, 2011.

THE SCHEDULE

(Section 2 and 3)

1 No. of Votes	2 Services and Purposes	3 Sums aggregating to		
		Voted by Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
1	Department of Parliamentary Affairs (Revenue)	0	4017812	4017812
2	Governor's Secretariat (Revenue)	0	47932	47932
13	Public Works (R&B) Department (Revenue)	38801975	0	38801975
13	Public Works (R&B) Department (Revenue)	0	20064196	20064196
13	Public Works (R&B) Department (Capital)	0	54000	54000
14	Power Department (Capital)	42982220	0	42982220
16	Health Department (Revenue)	12181642	0	12181642
22	Relief & Rehabilitation Department (Revenue)	523040	0	523040
24	Industries & Commerce Department (Revenue)	428883	0	428883
31	Rural Development Department (Revenue)	1595211	0	1595211
41	Education (S&W) Department (Capital)	42714260	0	42714260
48	High Court (Revenue)	0	61407	61407
56	Information Technology Department (Capital)	42778000	0	42778000
	GRAND TOTAL:-	182005231	24245347	206250578
	TOTAL : REVENUE	53530751	24191347	77722098
	TOTAL : CAPITAL	128474480	54000	128528480

D.M. JAMATIA
L.R. & SECRETARY, LAW
GOVERNMENT OF TRIPURA